

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 4.06.2019

NOTICE

Take notice that the matters adjourned vide notice dated 29.05.2019 will be listed in the Court of Chairperson as indicated below:

| S. No. | Case No. | Name of the parties | Original Date of Hearing | Next Date of Hearing |
|--------|--|---|--------------------------|----------------------|
| 1. | Review Application (AT) 06 of 2018 in TA (AT) (Compt.) No. 11 of 2017 (Old Appeal No. 49/2016) | Jaiprakash Associates Limited Vs. Competition commission of India & Anr | 29.05.2019 | 19.07.2019 |
| 2. | Review Application No. 04 of 2018 in TA (AT) (Compt.) No. 17 of 2017 Old Appeal No.55/2016 | Jk cement limited vs. Competition commission of india & Anr. | 29.05.2019 | 19.07.2019 |
| 3. | Review Application No. 03 of 2019 in Comp. App. (AT) No. 168 of 2017 | Vijaya Hospitality & Resorts &Ors. Vs. Sibi C. K. &Ors. | 29.05.2019 | 19.07.2019 |
| 4. | Contempt Case (AT)No. 05 of 2019 in Comp. App (AT) No. 36, 43-47 of 2016 | Sonia Khosla Vs. Vikram Bakshi & Ors. | 29.05.2019 | 19.07.2019 |
| 5. | Contempt Case (AT)No. 12 of 2019 in Comp. App (AT) No. 220 of 2017 | R.P. Khosla Vs. Rishi Sood (Adv) & Ors. | 29.05.2019 | 19.07.2019 |

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By Order
-sd/-
Registrar